

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MARCH, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.03.2018

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.03.2018</i>
CIVIL	18779	204	2	18981
CRIMINAL	0	0	0	0
TOTAL	18779	204	2	18981